

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Grant in aid to voluntary Organisations

34-17. SHRI THANGABAALU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what are the guidelines for giving grant in aid to voluntary organisations in regard to various Projects in the Ministry of Food and Civil Supplies;

(b) the details of grant in aid, organisation-wise (All India Character) National and State-wise for the last year i.e. 1985-86 and the amount disbursed project-wise;

(c) whether the sanctioned amount was fully utilised by the above organisations; and

(d) if not, what action Government have taken against those organisations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) to (d) The Department of Civil Supplies is operating a scheme, i.e. "Measures for Consumer Protection" under which financial assistance to a registered voluntary consumer organisation is given for specific schemes for consumer protection. The scheme provides for 100 per cent grant for nonrecurring expenditure and 50 per cent assistance for recurring expenditure to be incurred by a consumer organisation. During the financial year 1985-86, the Department of Civil Supplies has given grants-in-aid of about Rs. 1.21 lakhs to consumer organisations functioning in Delhi, West Bengal, Maharashtra, Tamil Nadu and Bihar for their various consumer

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protection programmes, such as holding of exhibitions, running of complaint counters, seminars, workshops, magazine, etc. Consumer organisations have to submit utilisation certificate for the grants-in-aid release. In cases where utilisation certificate has not been received, the matter is pursued.

Urban basic services in certain selected towns

3448. SHRI R. SAMBASIVA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:-

(a) whether Government propose to start an urban basic services programme from this year to improve conditions in certain selected towns; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) A Centrally sponsored, scheme known as 'Urban Basic Services Scheme' has been included in the Seventh Five-year Plan with UNICEF assistance to cover about 200 towns in the country.

(b) The Scheme aims at provision of basic services of reasonable quality and essential amenities like low cost water supply, low cost sanitation, environmental improvement of urban slums and at improving the rate and quality of survival of urban poor families, particularly the children and women. The Scheme envisages a total outlay of Rs. 27.60 crores to be spent during the remaining years of Seventh Plan.

Rent paid by FCI in Bihar

3449. SHRI ASHWANI KUMAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: